

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/1214/2020



This the 07th day of April 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. TARUN SHRIDHAR, MEMBER (A)**

Neelofar Nisar (age 36 years) D/o Nisar Ahmad Ganie R/o Kalaroos District; Kupwara at present Jawahar Nagar, Srinagar.

.....Applicant

(Advocate:- None)

Versus

1. Union Territory of Jammu and Kashmir through Commissioner/Secretary to Government, Education Department, Civil Secretariat, jammu/Srinagar.
2. Director, School Education Kashmir, at Srinagar.
3. Chief Education Officer, Srinagar.
4. Chief Education Officer, Kupwara.
5. Zonal Education Officer, Batamaloo, Srinagar.
6. Headmaster, Government Govt. High School Narizab, Kalaroos, Kupwara.

.....Respondents

(Advocate: Mr. Amit Gupta, 1d. AAG)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Tarun Shridhar, Member-A)

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today.

2. On the last previous dates also i.e. 17.09.2020 & 31.03.2021, nobody had joined the video conference on behalf of the applicant and the case was listed today i.e. 07.04.2021 for appearance of applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicant.



(TARUN SHRIDHAR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

JNS